

No. Acctts (LFA) OA No. 785/2023 (NGT)- 516  
**OFFICE OF THE DEPUTY COMMISSIONER**  
**SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH**  
☎: 01792-220656, email ID: dc-sol-hp@nic.in

Dated: Solan-173212 the 18<sup>th</sup> July, 2024.

To

The Registrar General  
Hon'ble National Green Tribunal,  
Faridkot House, Copernicus Marge, New Delhi-110001.

**Subject: OA No. 785 of 2023 in the matter of News item appearing in Tribune dated 15.12.2023 titled as "Kasauli Distillery dumps effluent into water source, supply affected" before NGT (PB) New Delhi- reg.**

Sir,

Kindly refer to the order dated 09.04.2024 passed by the Hon'ble NGT New Delhi in OA No. 785 of 2023 in the matter titled as "Kasauli Distillery dumps effluent into water source, supply affected" on the subject above. In this regard, it is informed that as per the direction of Hon'ble Tribunal the joint inspection was conducted by the joint committee on 03.07.2024, during the site visit, stage wise sampling from different compounds of ETP system & Nallah/ Khud was done both by CPCB & HPSPCB and the analysis results of 13 samples are awaited from the CPCB and HPSPCB Laboratories.

Therefore, the joint committee shall require the extension for four weeks time for preparation and submission of final report to Hon'ble NGT as time is required to analyze the samples collected. Action taken report in compliance of said order is enclosed herewith for ready reference.

In view of the above, it is humbly prayed that a period of four weeks may kindly be granted to the joint committee to carry out the above said exercise and to submit a complete report in compliance of the Hon'ble NGT order 09.04.2024, please.

Yours faithfully

  
Deputy Commissioner  
Solan, District Solan, HP.  
2

Encls: 3 pages.

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 785 of 2023

**IN THE MATTER OF: -**

**“KASAULI DISTILLERY DUMPS EFFLUENT INTO WATER SOURCE,  
SUPPLY AFFECTED”**

**Action taken Report in compliance of Hon'ble NGT order dated 09.04.2024**

**1. Background**

The matter is related to a news article stating that, “As per the news item, Mohan Meakin Private Limited, a Kasauli-based plant, has dumped effluents into a natural source of water in the Kasauli Kund. As a result, the water has become polluted. Considering the possibility of disease caused by drinking effluent-polluted water, the water supply from that source has been stopped. The report further states that in the sample analysis, the water was not found to be fit for human and cattle consumption.” The Original Application was registered in a suo-moto exercise of powers based on the news item titled “Kasauli Distillery dumps effluent into water source, supply affected” appearing in the Tribune dated 15.12.2023.

The Hon'ble National Green Tribunal directed via an order dated 09.04.2024 to constitute a Joint Committee comprising the “District Magistrate, Solan, Member Secretary, HPPCB, representative of, CPCB Head Office Delhi, representative of the MoEF &CC not below the rank of Scientist E. The District Magistrate will act as the nodal agency. The Committee will visit the site, collect all the relevant information relating to compliance of norms by the PP, get the sample analysis done for this purpose and submit the report before the Tribunal at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

**2. Joint Inspection by committee constituted by Hon'ble NGT**

In compliance to Hon'ble NGT order dated 09.04.2024, the Deputy Commissioner, Solan requested MoEF & CC, CPCB, HPSPCB to nominate their representatives. The copy of letter is attached herewith as **Annexure-1**. The Joint Committee comprising the following officers;

- a) Shri Ajay Yadav, IAS, ADM, Solan (Member nominated by Deputy Commissioner, Solan)
- b) Dr. Dharmendra Kumar Gupta, Scientist-F, MoEFCC, Regional Office Chandigarh.
- c) Shri Kamlesh Singh, Scientist-E, CPCB, Head Office, New Delhi.
- d) Er. Anil Kumar, Regional Officer, HPPCB, Parwanoo (Member Nominated by HPSPCB)

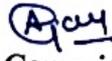
The meeting of the Joint Committee and site visit was conducted on 03.04.2024, as per the directions of the Hon'ble National Green Tribunal. The photographs of the visit are attached as **Annexure-P1**. During the visit the joint committee stage wise sampling from different components of ETP system & Nallah/ Khud was done both by CPCB & HPSPCB. The various sampling locations are tabulated as below:

**Table No. 01- Details of Samples Collected and Sampling Locations.**

Sr. No.	Sample collection point	Remarks
1	Sample of Raw Spent Wash	Results Awaited
2	From Collection Tank	
3	From Equalization Tank	
4	From feed to tube settler after methane digester	
5	From Aeration Tank	
6	From MBR Tank	
7	MBR outlet	
8	Final Outlet of ETP	
9	From Nallah downstream of the unit	
10	Nallah downstream of unit after confluence with another water stream	
11	Intake point to WSS scheme Larah	
12	Water after treatment in WSS Larah Scheme	
13	From JSV water supply Garkhal	

The analysis results of aforesaid samples are awaited from CPCB and HPSPCB Laboratories. **The Joint Committee shall require the extension for four weeks for preparation and submission of final report to Hon'ble NGT as time is required to analyze the samples collected.**

In view of the above, it is humbly prayed that four weeks' time may kindly be granted to the joint committee to carry out the above said exercise and to submit a complete report in compliance of Hon'ble NGT order dated 09.04.2024 in matter of O.A No. 785/2024 titled as Kasauli Distillery dumps effluent into water source, supply affected.

  
Deputy Commissioner,  
District Solan, Solan, HP.